

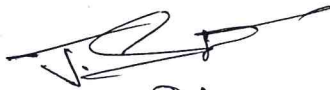
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/194/ (IB)/2017
NAME OF THE PETITIONER(S) : BIG NILE VENTURES LTD
NAME OF THE RESPONDENT(S) : STNITHI INSURANCE SERVICES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. M/s BIG NILE VENTURES LTD - Petitioner	ADV. SRINIVASAN. J M/s RUGAN ARIYA Counsel for the Petitioner	 18/7/17.
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ORDER

Counsel for petitioner present. No representation on behalf of the respondent.
Counsel for petitioner is directed to send private notice to the respondents and
file proof of the sending and effecting service of notice by way of an affidavit
by the next date of hearing. Put up on 09.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)